

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

24. IA 2518/2021- 19(2) IA 2632/2021- Sec 43(1) r/w Sec 44 (1)  
IA 2943/2021- 60(5) In C.P. (IB)/1331(MB)2017

**CORAM:**

**SHRI SHYAM BABU GAUTAM**      **JUSTICE P. N. DESHMUKH (Retd.)**  
**HON'BLE MEMBER (T)**                                  **HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2022**

**NAME OF THE PARTIES: - Satyaprakash Aggarwal & Ors.**  
**V/s**

**Vistar Metal Industries Pvt.Ltd.**

**APPEARANCES: -**

**FOR THE APPLICANT In IA No. 2632 of 2021 & IA No. 2518 of 2021**  
: Absent

**FOR THE APPLICANT/ RP :** PCA Ayush Rajani a/w Mitali Bhatt

**FOR THE RESPONDENT :** Adv.Jyoti A Singh a/w Sakil Ansari

**FOR THE APPLICANT IN IA 2943/2021 :** Adv. Manasi Trivedi for Adv.  
Pratik Thakkar

**Section: U/s 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **23.12.2022** for hearing.

**Sd/-**

**SHYAM BABU GAUTAM**  
**Member (Technical)**

Manish Tiwari

**Sd/-**

**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**